

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 69(ND)/2016  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE COMPANY : M/S. Sh. Dinesh Gupta through his GPA Sh. Rajesh Gupta  
Vs.  
M/s. Samhlo Farms Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

**S.NO.**      **NAME**      **DESIGNATION**      **REPRESENTATION**      **SIGNATURE**

1. Dr. U.K Choudhary Sr. Adv }  
Hemant Sharma } Advs } Petitioner Am  
Aishwarya Mishra } Advs }

1. LAKSHMI GURUNG }  
2. MISHIKA BAIJAPYEE } Advocates } Respondents  
3. EASHA KADIAN } Advs }

Cash  
↓  
court

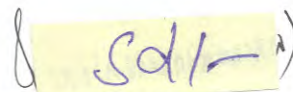
**ORDER**

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017